### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA No. 228 of 2017 IN APPEAL NO. 263 OF 2013 & IA NO. 353 OF 2013

Dated: 3<sup>rd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. T. Munikrishnaiah, Technical Member

#### In the matter of:-

Bhaskar Shrachi Aloys Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate

Mr. Rajiv Yadav Mr. Rajesh Gupta

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan for R-2

## **ORDER**

We have heard learned counsel for the parties.

Order is reserved.

(T. Munikrishnaiah) Technical Member (Justice Ranjana P. Desai) Chairperson